

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 839  
TO BE ANSWERED ON 04.02.2026**

**FAIR COMPENSATION FOR LAND ACQUISITION FOR RAILWAY PROJECTS**

**†839. SHRI HANUMAN BENIWAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that land, including agricultural, non-agricultural and other categories, is being acquired or is proposed to be acquired in Rajasthan for new railway lines, railway line doubling and other projects;**
- (b) if so, the details of the land acquired during the last three years and the land being acquired or planned to be acquired in the current year, project-wise;**
- (c) whether the Government has received any complaints during the said period regarding the non-payment of compensation rehabilitation/resettlement in accordance with the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, for new railway lines in Rajasthan, including the proposed Merta-Pushkar and Ras-Merta railway lines, and other locations in the State; and**
- (d) if so, the details of the projects for which such complaints were received and the action taken by the Government so far on these complaints?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (d): Compensation for land acquisition is paid through state government which decides the amount of compensation as per provisions of land acquisition acts.**

**Representations regarding alignment in Pushkar–Merta and Ras–Merta New Line projects were received. Accordingly, the alignments were finalized**

after consideration of all techno-economic factors, ensuring that only the bare minimum land is acquired for construction of the railway line.

Land acquisition for the Pushkar–Merta (Katyasani) New Line (51.346 km) and Merta City–Ras New Line (51.40 km) has been taken up through Railways Act, 1989.

Total scope of land for acquisition in the state of Rajasthan is 4711 Ha, out of which 2462 Ha land has been acquired and balance of 2248 Ha land is under acquisition.

**Rajasthan :**

Budget allocation in the recent years has increased significantly. Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Rajasthan is as under:-

Period	Outlay
2009-14	₹682 crore/year
2025-26	₹9,960 crore (Nearly 15 times)

The details of commissioning/laying of new track falling fully/partly in the State of Rajasthan during 2009-14 and 2014-25 is as under:-

Period	New Track Commissioned	Average commissioning of new tracks
2009-14	798 Km	159.60 Km/year
2014-25	3,815 Km	346.82 Km/year (More than 2 times)

As on 01.04.2025, 28 Railway projects (13 New Lines, 05 Gauge Conversion and 10 Doubling), of total length of 3,409 Km costing ₹43,918 crore falling fully/partly in the State of Rajasthan have been sanctioned, out of which 1,238 Km length has been commissioned and an expenditure of ₹18,954 crore has been incurred upto March 2025. The status of work is summarized as under:-

<b>Category</b>	<b>No. of projects</b>	<b>Total Length (in Km)</b>	<b>Length Commissioned (in Km)</b>	<b>Expenditure (₹ in Cr)</b>
<b>New Lines</b>	<b>13</b>	<b>981</b>	<b>196</b>	<b>5769</b>
<b>Gauge Conversion</b>	<b>5</b>	<b>1252</b>	<b>788</b>	<b>6829</b>
<b>Multitracking / Doubling</b>	<b>10</b>	<b>1176</b>	<b>254</b>	<b>6357</b>
<b>Total</b>	<b>28</b>	<b>3,409</b>	<b>1,238</b>	<b>18,954</b>

**Zonal Railway wise details of Railway Projects are made available in public domain on Indian Railways website.**

**Sanction of any railway project depends upon many parameters/factors which include the following:**

- **Anticipated traffic projections and Remunerativeness of the proposed route**
- **First and last mile connectivity provided by the project**
- **Connection of missing links and providing additional route**
- **Augmentation of congested/saturated lines**
- **Demands raised by State Governments/Central Ministries/Public representatives,**
- **Railway's own operational requirements**
- **Socio-economic considerations**
- **Overall availability of funds**

**Completion of Railway project/s depends on various factors which include the following:**

- **Land acquisition by State Government**
- **Forest clearance**
- **Shifting of infringing utilities**
- **Statutory clearances from various authorities**
- **Geological and topographical conditions of area**
- **Law and order situation in the area of project site**
- **Number of working months in a year for particular project site etc.**

**All these factors affect the completion time and cost of the project/s.**